NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL) ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 240/241/HDB/2017
NAME OF THE COMPANY	Veera Vaishnavi Granites Pvt Ltd
NAME OF THE PETITIONER(S)	Ch. Santosh Raja Goud Cheekati
NAME OF THE RESPONDENT(S)	Veera Vaishnavi Granites Pvt Ltd
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S Keshava Rens	Achocate	advo cate Keshu@quei/ 9912113366	AR.
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri S. Keshava Rao, Learned Counsel for the Petitioner and Shri Bhupal Goud, Respondent No.2 appears in person and accepts and waives notice for R 1 & 3. He requested 2 weeks' time to file his reply and also undertake to serve copy of the counter by 17.11.2017. Post the case for final hearing on 23.11.2017.

Member (T) Member (J) Bm